

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No.813 of 2017
IN
O.A. No.4482 of 2013

This the 25th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N.Shrivastava, Member (A)**

Ravi Kant Jain
S/o S.P. Jain
R/o Additional Transport Commissioner,
Motimahal, Gwalior (MP).
.....Petitioner
(By Advocate : Shri M.P. Singh for Shri Avneesh Garg)

VERSUS

Shri B.P. Sharma
Secretary, Department of Personnel & Training,
North Block, New Delhi.
.....Respondents
(None present)

ORDER (ORAL)

Justice Dinesh Gupta, Chairman :

Counsel for the petitioner submits that Order of this Tribunal dated 30.08.2016 in 4482/2013 has since been complied with. As such the Contempt Petition has become infructuous. Dismissed as such.

**(K.N.Shrivastava)
Member (A)**

**(Justice Dinesh Gupta)
Chairman**

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